NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 149/16

PETITION NUMBER

TP 237/17

NAME OF THE PETITIONER (S) :

VIRIDENT SYSTEMS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

PHONE NUMBER

DESIGNATION

REPRESENTATION BY WHOM

SIGNATURE

1) ASHUTOSH MISHRA PETITIONER

Mobile: 9880267871

Counsel for Petitioner Company is present. This is a case transferred from the Hon'ble High Court of Karnataka at Bangalore. Notices to be issued to the authorities contemplated under Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 31.03.2017.

MEMBER (J)

MEMBER (T)